

[*Translation*]

Proposals for Road Projects in Rajasthan

955. SHRI SHANTI LAL CHAPLOT: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether any proposals for road projects of Rajasthan Government is pending for the approval of the Government;

(b) if so, the steps taken by the Government in this connection; and

(c) the time by which the said proposals are likely to be approved?

THE MINISTER OF STATE IN THE MINISTRY OF SURFACE TRANSPORT (DR. DEBENDRA PRADHAN): (a) Six proposals pertaining to National Highway projects in Rajasthan are pending for approval.

(b) and (c) Approval of the pending proposals will be given during the current financial year depending upon their meeting technical requirements.

Amendment in Notary Act, 1952

956. SHRI RAMCHANDRA VEERAPPA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Union Government have received any proposal from the State Government of Karnataka in respect of making amendments in Notary Act, 1952;

(b) if so, the details thereof; and

(c) the reaction of the Government thereto?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS AND MINISTER OF SURFACE TRANSPORT (DR. M. THAMBI DURAI): (a) No, Sir.

(b) and (c) Question does not arise.

[*English*]

Derecognition of Medical Degree

957. DR. SANJAY SINH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether a large number of students who acquired Medical degree from Russia have been rendered unemployed as a result of the decision taken by the Government to derecognise it;

(b) if so, the number of students who suffered as a result of this decision;

(c) whether the Government propose to reconsider their decision; and

(d) if so, the time by which the matter is likely to be decided?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) to (d) Recognition of medical qualification M.D (Physician) granted by Daghestan State Medical Institute, Russia has been limited upto 31st December, 2005. Hence, it is not true that a large number of students who acquired medical degree from Russia have been rendered unemployed as a result of the decision taken by Government in limiting recognition of medical degrees of this institution.

Allotment of LPG Agencies

958. SHRI SURENDRA PRASAD YADAV (JHANJHARPUR):
SHRI SURESH KURUP:
SHRI GANGA CHARAN RAJPUT:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the number of LPG agencies allotted so far in the country; State-wise;

(b) whether the Government purpose to set up gas agencies in Jhanjharpur, Fulparas and Jainagar Sub-divisions and Vasharhi, Ladnyon, Pandal, Madhepura, Lokhi Blocks under Madhubani district of Bihar;

(c) if so, the time by which LPG agencies are likely to be set up there; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI SANTOSH KUMAR GANGWAR): (a) As on 1.10.1998, there were 5580 LPG distributorships in operation all over the country.

(b) to (d) Economically viable locations are included in the marketing plans for opening of dealerships/distributorships and for selection of dealers/distributors as per prescribed procedure which include issue of advertisement in Press and selection by Dealer Selection Board on merit. Accordingly, of the locations mentioned in question only locations Jhanjharpur and Jainagar have